

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 6 of 2015 in
APPEAL NO. 15 OF 2011**

Dated: 2nd November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Lanco Amarkantak Power Ltd. ...Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Akhil Sibal
Mr. Deepak Khurana
Mr. Vikas Mishra

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee
Ms. Nishtha Kumar for PTC

Mr. Avinash Menon
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R.2

Ms. Suparna Srivastava for CSPTCL

ORDER

Learned counsel for Respondent No.2 is stated to be in some personal difficulty. At his request, the matter is adjourned to **20.11.2015.**

(T.Munikrishnaiah)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson